

(d) whether the burden of refugees has created economic problem for the local people; and

(e) the number of refugees sent back upto June, 1989, month-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): (a) A son 13.7.89, 66407 refugees from Bangladesh were staying in the camps set up for them in Tripura.

(b) Yes, Sir.

(c) and (d). The Government of India had released an amount of Rs. 462.686 lakhs to the Government of Tripura for the maintenance of these refugees, during the year 1988-89.

(e) The repatriation of the Bangladesh refugees who entered Tripura from April 1986 onwards and were accommodated in the relief camps in the State is yet to take place.

Schemes for Scientists working in Tribal Areas

1007. SHRI G. BHOOPATHY:
SHRI MANIK REDDY:

Will the PRIME MINISTER be pleased to state:

(a) whether there are schemes to encourage scientists exclusively working for the development of the tribals living in various parts of the country; and

(b) if so, the details of such schemes and the assistance/incentives available to such scientists to work better and effectively for the welfare of the tribals?

THE MINISTER OF STATE IN THE

MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) Yes, Sir.

(b) Long-term support is provided to voluntary organisations to develop core team of scientists for working in tribal and rural areas under the programme Science and Technology Application for Rural Development of the Department of Science and Technology. Grant-in-aid is also considered to scientists in research laboratories, universities or voluntary organisations for undertaking specific time-bound projects for the development of tribals/women/weaker sections.

Robberies and Thefts in VIP Areas

1008. DR. CHANDRA SHEKHAR VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the incidents of day light robbery and thefts in VIPs areas like Baba Kharak Singh Marg etc. have increased recently;

(b) the number of FIRs from these areas lodged during January to June, 1989 in local police station/police post and in how many cases stolen property has been recovered; and

(c) the action taken by the police to check such cases in this area?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) No, Sir.